

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:550
ANSWERED ON:26.11.2012
SALE OF IRON ORE BY NMDC
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of STEEL be pleased to state:

- (a) whether there have been irregularities in the sale of iron ore by National Mineral Development Corporation resulting in the loss to the Central exchequer;
- (b) if so, the details thereof;
- (c) whether the Government has fixed any responsibility in this regard and has taken action against those found guilty;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a)&(b): Draft observations have been made by Audit during the course of its Performance Audit relating to modalities of iron ore pricing by NMDC Limited. Clarifications to these observations have been provided to Audit. Final observations of Audit have not been received.

(c)to(e): Does not arise in view of reply to (a)&(b) above.